

Proposals for urban development from States received by the Ministry

†3712. SHRI THAAWAR CHAND GEHLOT : Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the State-wise details of proposals of urban development along with the number thereof received by Government for its approval during the last three years;
- (b) the State-wise details of proposals out of the abovesaid proposals approved so far along with the amount sanctioned for each of them by Government; and
- (c) the proposals that are still pending for approval along with the number thereof and the reasons for their pendency and by when Government would approve these proposals ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY) : (a) to (c) The details of proposals relating to urban development from states received by the Ministry are as follows :-

- (i) Under Urban Infrastructure & Governance (UIG) sub mission of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) details of projects approved during last, three years are given in statement-I. (*See below*) Details of State-wise projects pending under UIG are given in Statement-II. (*See below*)
- (ii) Under Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT), sub mission of JNNURM, the details of project approved during last three years are given in Statement-III. (*See below*). Details of State-wise projects pending under UIDSSMT are given in Statement-IV. (*See below*).

The projects under UIG and UIDSSMT are considered for approval subject to their conformity with the guidelines, technical appraisal/compliance and availability of funds for the State. The Mission has completed its normal tenure on 31st March 2012. The Government has extended the duration for 2 years *i.e.* upto March 2014 for completion of reforms and ongoing projects under JNNURM.

- (iii) During the last three years , Only one proposal was received from Water and Sanitation Pooled Fund, Government of Tamil Nadu for issue of Tax Free Bonds worth Rs. 83.19 crore under Pooled Finance Development Fund (PFDF) scheme which was approved in 2010 and an amount of Rs. 4.49 crore was released as contribution towards Credit Rating Enhancement Fund (CREF).

† Original notice of the question was received in Hindi.

- (iv) Under North Eastern Region Urban Development Programme (NERUDP), following proposals were received and sanctioned:-

(Rs. in lakh)

Cities & States	Tranche -I (2009 -15)		Tranche-II (2010-13)
	Project proposal received and approved	Amount Sanctioned	Project proposals received and approved
Agartala (Tripura)	Water Supply	6.44	Water Supply
Aizwal (Mizoram)	Water Supply	11.24	Water Supply Sewerage & Sanitation
Gangtok (Sikkim)	Water Supply	23.20	(i) Water Supply (ii) Solid Waste Management
Kohima (Nagaland)	(i) Water Supply	6.02	Water Supply
	(ii) Solid Waste Management	6.85	Water Supply
Shillong (Meghalaya)	Water Supply	2.06	Solid Waste Management

No proposal is pending for approval.

- (v) Under Urban Infrastructure Development Scheme in Satellite Towns around seven megacities following proposals were received and sanctioned during last three years:

(Rs. in lakh)

Sl. No.	State	Project Name	Approved Cost	GOI's Share
1	2	3	4	5
1	Maharashtra	Integrated Solid Waste Management for Vasai Virar	3172.64	2538.12
		Underground Sewerage Scheme for Vasai-Virar Sub Region STP-2	6622.63	5298.10
2	Haryana	Municipal Solid Waste Management Scheme for Sonapat Town	2496.00	1996.80
		Augmentation of Water Supply by Ranney Well	6958.00	5566.4

1	2	3	4	5
3	Andhra Pradesh	Under Ground Drainage Scheme	6474	5179
		Water Supply Improvement Scheme	7009	5607
4	Uttar Pradesh	Pilkhuwa Sewerage Scheme	3687.51	2950.01
		Municipal Solid Waste Management Scheme for Pilkhuwa Town	897.7	718.16
		Re-organization of water supply for Pilkhuwa	2167.55	1734.04
		GIS Base Map & multipurpose Household survey for Pilkhuwa	29.30	29.30
5	Gujarat	Sewerage System of Sanand Town	5848.68	4678.94
		Solid Waste Management Scheme for Sanand Nagarpalika	213.62	170.9
		Water Supply System of Sanand Town	3320.86	2656.69
6	Tamilnadu	Comprehensive Water Supply Scheme for Sriperumbudur	4071.00	3256.80
		Under Ground Sewerage Scheme, Sripermbudur	5622.00	4497.6
		Integrated Solid Waste Management Plan. Sripermbudur	443.77	355.02
7	Karnataka	Underground Sewerage Scheme for Hoskote Town, Karnataka	4072.84	2767.12

The entire plan outlay has been allocated and no further approvals are proposed at present.

- (vi) Under 10% Lumpsum Provision Scheme for the benefit of North Eastern Region (NER) states including Sikkim, the details of proposals received & sanctioned during last three years are given in Statement-V. (*See below*)

The above proposals have been sanctioned keeping in view the priority and availability of funds. No proposal is pending for approval.

- (vii) The details of proposals sanctioned under the Capacity Building Scheme for Urban Local Bodies (CBULB) during the last three years are given in Statement-VI. (*See below*)

- (viii) The details of projects approved under the National Urban Sanitation Policy (NUSP) for the City Sanitation Plan (CSP) during the last three years are as under:-

(Rs. in crore)

Name of State	Project	Amount
Madhya Pradesh	Development of CSP for 11 cities of MP	2.55
Kerala	Development of CSP for 20 cities of Kerala	2.00
Karnataka		2.50
Chhattisgarh	Development of CSP for 5 cities of Chhattisgarh	0.98
Maharashtra	Development of CSP for 19 cities of Maharashtra	2.65
	Development of CSP for 15 cities of Maharashtra	1.50
Odisha	Development of CSP for 8 cities of Odisha	0.88
Uttar Pradesh	Development of CSP for 7 cities of UP	1.10
Uttarakhand	Development of CSP for 3 cities of Uttarakhand	0.29
Andhra Pradesh	Development of CSP for 5 cities of Andhra Pradesh	0.33
Rajasthan	Development of CSP for 24 cities of Rajasthan	2.48

- (ix) The details of proposals received and amount sanctioned under the National Urban Inform System (NUIS) during the last three years are as under:-

(Rs in lakh)

Sl.No.	State Name	Proposals Received		
		2009-10	2010-11	2011-12
1	2	3	4	5
1	Arunachal Pradesh	9.60	-	1.88 1
2	Chandigarh	-	12.50	
3	Goa	-	14.40	
4	Himachal Pradesh	4.12	-	-
5	Jammu and Kashmir	14.40	%-	-
6	Maharashtra	-	16.00	-
7	Manipur	-	-	-
8	Meghalaya	9.60	-	-

1	2	3	4	5
9	Mizoram	11.48	-	11.48
10	Sikkim	11.48		-
11	Tripura	9.60	-	-

(x) The State-wise details of proposals for Metro Rails approved so far along with the amount sanctioned for each of them by Government are as below:-

(Rs. in crore)

Sl. No.	State	Proposal received	Proposal approved	Details of Proposal approved	Amount
1	Maharashtra	2	1	Mumbai Metro Line-2 (Charkop-Bandra-Mankurd)	7,660.00
2	Andhra Pradesh	1	1	Hyderabad Metro (Andhra Pradesh)	14,132.00
3	Tamil Nadu	1	1	Chennai Metro Rail Project	14,600.00
4	West Bengal	1	1	East West Metro Corridor Project in Kolkata	4,874.58
5	Delhi	7	1	Delhi MRTS Phase-III	35,242.00
			1	Extension of Delhi Metro from Badarpur to MCA Chowk Faridabad	2,494.00
6	Karnataka	1			
7	Rajasthan	1			
8	Kerala	1			
9	Gujarat	1			
10	Punjab	1			
TOTAL		17	6		

Regarding pending 11 proposals received *i.e.* each one from Maharashtra, Karnataka, Rajasthan, Kerala, Gujarat, Punjab and five proposals from Delhi, it is stated that construction of metro rail projects is a continuous process and the works are undertaken based on requirement of connectivity, availability of funds and *inter-se*-priority.

Statement - I*Details of sanctioned project for during last three year and current year under UIG*

(Rs. in Lakh)

Sl. No.	Name of State	2009-10			2010-11			2011-12		
		No. of Approved projects	Approved projects Cost	ACA Committed	No. of Approved projects	Approved projects Cost	ACA Committed	No. of Approved projects	Approved projects Cost	ACA Committed
1	2	3	4	5	6	7	8	9	10	11
1	Andhra Pradesh	3	37,595	3,935.00	-	-	-	2	10,678	6,037.70
2	Arunachal Pradesh	-	-	-	-	-	-	-	-	-
3	Assam	-	-	-	-	-	-	-	-	-
4	Bihar	-	-	-	-	-	-	-	-	-
5	Chandigarh	1	13,421	10,738.80	-	-	-	-	-	-
6	Chhattisgarh	-	-	-	-	-	-	-	-	-
7	Delhi	20	503,763	176,316.60	1	135,771	47,520.00	-	-	-
8	Goa	-	-	-	-	-	-	2	7,484	5,987.26
9	Gujarat	4	45,483	0,604.09	1	2,631	,104.84	1	11,181	8,944.52
10	Haryana	-	-	-	-	-	-	-	-	-
11	Himachal Pradesh	1	5,474	,880.00	-	-	-	1	1,051	840.50
12	Jammu and Kashmir	-	-	-	-	-	-	1	2,032	828.83

13	Jharkhand	-	-	-	1	3,336	668.12	-	-	-
14	Karnataka	2	6,215	4,332.00	-	-	-	1	330	264.00
15	Kerala	1	2,210	1,105.00	-	-	-	-	-	-
16	Madhya Pradesh	2	37,388	20,115.70	1	18,000	9,000.00	-	-	-
17	Maharashtra	2	22,170	10,336.86	-	-	-	1	10,942	3,829.55
18	Manipur	1	10,250	225.12	-	-	-	-	-	-
19	Meghalaya	-	-	-	-	-	-	-	-	-
20	Mizoram	-	-	-	-	-	-	3	11,090	9,981.32
21	Nagaland	1	5,042	538.19	-	-	-	1	4,026	623.49
22	Orissa	1	7,182	4,500.00	-	-	-	-	-	-
23	Punjab	1	4,578	289.00	-	-	-	-	-	-
24	Puducherry	-	-	-	-	-	-	-	-	-
25	Rajasthan	-	-	-	-	-	-	-	-	-
26	Sikkim	1	7,262	6,535.49	-	-	-	-	-	-
27	Tamil Nadu	1	22,675	9,000.00	1	11,610	4,063.50	-	-	-
28	Tripura	1	10,221	9,000.00	-	-	-	-	-	-
29	Uttar Pradesh	4	65,133	31,500.00	-	-	-	-	-	-
30	Uttarakhand	1	6,283	4,628.00	3	4,377	3,501.86	1	1,182	945.82
31	West Bengal	12	111,114	4,822.75	8	120,742	42,259.61	13	146,952	53,248.03
TOTAL		60	923,459	387,402.60	16	296,467	110,117.93	27	206,948	95,531.02

Written Answers to

[9 MAY, 2012]

Unstarred Questions

Statement - II*Details of pending projects under UIG*

SI. No.	Name of the State	Name of the project	Project cost (Rs. in lakhs)
1.	Andhra Pradesh	Optimization of Water Supply System in Greater Vishakhapatnam Municipal Corporation and recycle & reuse of waste water for industrial use (Package-I)	21289.00
2.	Andhra Pradesh	Implementation of Cycle lane, footpath and Public Bicycle scheme	1000.00
3.	Gujarat	Augmentation of Karanj Sewage Treatment Plant under East Drainage Zone under JnNURM	4158.60
4.	Gujarat	Augmentation of Singapore Sewage Treatment Plant under North Drainage Zone under JnNURM	5922.31
5.	Gujarat	Water Supply System for East Zone of Surat Municipal Corporation, Surat	5590.51
6.	Gujarat	DPRs for Automation (SCADA based) of the Sewerage System of Ahmedabad City	2367.35
7.	Gujarat	Automation (SCADA base) of the Water Supply System of Ahmedabad City	3439.14
8.	Karnataka	Construction of Grade Separator at Kittur Rani Chennamma Circle at Bangalore, Karnataka	3200.00
9.	Jharkhand	Sewerage project for Jamshedpur City	14698.8
10.	Jharkhand	Sewerage Scheme of Dhanbad	28081.7
11.	Maharashtra	North Sewerage Zone project for Nagpur	27052.00
12.	Nagaland	Construction of Retaining Wall along road from NH-61 to North Field School	147.26
13.	West Bengal	Comprehensive Water Supply Scheme for Maheshtala Municipal area (Phase-II)	33122.1
14.	West Bengal	Storm Water Drainage Scheme for Rishra Municipality	6304.5
15.	West Bengal	Drainage Scheme of Baruipur	6086
16.	West Bengal	Storm Water Drainage Scheme for Kolkata Netaji Subhash Chandra Bose International Airport	3364.51
17.	West Bengal	Integrated Storm Water Drainage System Rajahat Gopalpur Municipality	9476.1

Statement - III

Details of Project sanctioned, approved cost, total Commitment and ACA release during last three year under UIDSSMT.

(Rs. in lakh)								
Sl. No.	Name of States	No. of Projects sanctioned	Approved Cost	Total Commitment made	Release of ACA during 2009-10	Release of ACA during 2010-11	Release of ACA during 2011-12	Total ACA released so far (including incentives)
1	2	3	4	5	6	7	8	9
1	Andhra Pradesh	84	245995.50	199157.32	476.88	43079.00	22017.66	195193.67
2	Arunachal Pradesh	9	3935.98	3542.38			1771.19	3542.38
3	Assam	30	20783.28	18953.14			2408.73	12364.67
4	Bihar	11	26113.91	21119.94				10674.38
5	Chhattisgarh	4	25143.65	13472.92		2447.46	4289.00	13472.92
6	Goa	3	2875.00	2211.00		337.20	768.30	1105.50
7	Gujarat	52	43814.36	35195.58		4651.09	4919.97	32866.52
8	Haryana	9	20135.81	16260.09			2913.22	9627.79
9	Himachal Pradesh	8	12653.68	10150.03		345.82	2098.37	3279.22
10	Jammu and Kashmir	47	42441.50	38611.03		4020.85		18354.04
11	Jharkhand	6	12864.35	10436.18				4003.32
12	Karnataka	38	68248.57	55116.01		17662.95	2069.43	48931.42
13	Kerala	25	42778.55	34532.14				17340.72
14	Madhya Pradesh	68	123099.43	98705.50		3871.53	13330.16	48594.45
15	Maharashtra	95	282677.57	226997.01	14072.30	22781.21	35455.01	182520.02

Written Answers to

[9 MAY, 2012]

Unstarred Questions

231

1	2	3	4	5	6	7	8	9
16	Manipur	5	6277.00	5670.09				2845.44
17	Meghalaya	2	1433.26	1289.93				644.97
18	Mizoram	2	1555.04	1399.54				699.77
19	Nagaland	2	2325.82	2093.24	190.75			190.75
20	Orissa	18	25699.59	20728.44		90.37		9170.22
21	Punjab	17	39577.45	31785.23		1982.00		17936.24
22	Rajasthan	37	60988.52	49063.07				28421.99
23	Sikkim	5	3992.82	3617.25			1796.77	3617.25
24	Tamil Nadu	123	88272.98	70618.38	1935.35	2135.61	724.88	56689.52
25	Tripura	4	7816.81	7100.13			2759.76	6342.14
26	Uttar Pradesh	64	115805.15	93521.12	10918.80	16933.84	8789.60	84382.21
27	Uttaranchal	1	6173.25	4938.60				2469.30
28	West Bengal	35	61333.67	49414.20		2005.51	7346.82	30130.10
29	Delhi	0	0.00	0.00				0.00
30	Pondicherry	1	3918.00	3134.40	1567.20		1567.20	3134.40
31	Andaman and Nicobar Islands	1	558.13	446.50				0.00
32	Chandigarh	0	0.00	0.00				0.00
33	Dadar and Nagar Haveli	1	1864.73	1491.78	719.89			745.89
34	Lakshadweep	0	0.00	0.00				0.00
35	Daman and Diu	1	942.37	753.90				31.00
TOTAL		808	1402095.73	1131526.08	29881.17	122344.44	115026.07	849322.21

232

Written Answers to

[RAJYA SABHA]

Unstarred Questions

Statement - IV

*State-wise list of projects approved by SLSC under UIDSSMT and
Pending for want of allocation*

(Rs. in crore)

Sl. No.	Name of States	No. of Project pending	Approved Cost	Central Share
1	Andhra Pradesh	15	545.68	436.54
2	Assam	2	27.24	24.51
3	Bihar	12	1441.56	1153.25
4	Goa	1	18.84	15.07
5	Gujarat	11	119.32	95.46
6	Haryana	1	40.89	32.71
7	Himachal Pradesh	8	56.68	45.35
8	Jammu and Kashmir	29	508.83	457.94
9	Karnataka	24	829.38	663.51
10	Kerala	10	147.61	118.09
11	Madhya Pradesh	10	391.48	313.18
12	Maharashtra	20	900.22	720.18
13	Manipur	1	21.15	19.04
14	Nagaland	6	67.58	60.83
15	Orissa	11	285.95	228.76
16	Punjab	8	130.32	104.26
17	Rajasthan	8	316.28	253.02
18	Tripura	4	96.45	86.81
19	Uttar Pradesh	48	1876.82	1501.46
20	Uttaranchal	2	24.49	19.6
21	West Bengal	8	406.68	325.34
22	Pondicherry	1	38.39	30.71
23	Dadar and Nagar Haveli	1	12.39	9.91
TOTAL		241	8304.23	6715.53

Statement - V*Details of Proposal Received, Sanctioned projects under 10%
Lumpsum Provision Scheme for NER*

(Rs. in lakh)

State	Proposal Received	Projects Sanctioned	Name of Project	Approved cost	GOI Share
1	2	3	4	5	6
Arunachal Pradesh	26	9	Construction and Improvement of Road network Boleng Town	763.96	687.56
			Water Supply Scheme at Longding Township, Arunachal Pradesh	2240.45	2016.4
			Construction of Guest House at Khonsa	420	378
			Construction of Burial-cum-Cremation Ground at Ziro	375.05	337.54
			Infrastructure Development at Changlang (Phase-I), Arunachal Pradesh	760.41	684.36
			Development of Heritage Area at Dirang	1041.05	936.94
			Development of Storm Water Drainage at Khonsa, Arunachal Pradesh	422.29	380.06
			Development of Parking Place and Protection wall at Koloriang	277.57	249.81
Assam	20	5	Aalo storm water drainage scheme (Phase-II)	929.05	836.15
			Construction of Commercial Complex at Nagaon, Assam	2360.00	2124.00
			Development of Playground Infrastructure at Sonari, Assam	425.12	382.61
			Construction of Bus/Truck Terminus at Karimganj	231.68	208.51
			Construction of Business Centre at Simaluguri	571.39	514.25
			Development of Bijni Town Area by upgradation of roads including construction of drains and culverts, Assam	1613.42	1452.08

1	2	3	4	5	6
Manipur	7	2	Development of Urban Infrastructure at Thoubal Municipal Council, Manipur	1280.48	1152.43
			Mayang water supply scheme, Manipur	2319.21	2087.29
Meghalaya	6	6	Re-development of Parking lot at Akhongre	481.44	481.44
			Improvement of road including MBT of Paham Syiem, Nongpoh Town, Meghalaya	94.74	85.27
			Improvement of roads within Sohra Town, Meghalaya	100.52	90.47
			Improvement of Mairang Town Road, Meghalaya	81.45	73.3
			Construction of missing RCC Bridge to connect Gandrak Dare in Tura	249	224.1
			C/o Inter State Bus Terminal at Tura	4532.44	4140.96
Mizoram	15	5	Social Infrastructure Development Scheme for Serchip Town	2322.43	2322.43
			Construction of Convention Centre at Lunglei	1877.40	1877.40
			Renewal and augmentation of Greater Saiha Water Supply Scheme	2070.20	1863.18
			Augmentation and renewal of Tlabung Water Supply Scheme	441.00	396.90
			Greater Khawzawl Water Supply Scheme, Mizoram	2497.00	2247.80
Nagaland	49	5	Construction of Shopping Complex & Parking Plaza at Forest Colony, Dimapur, Nagaland	1856.00	1670.09
			Construction of Inter-state Bus and Truck Terminus at Tuensang, Nagaland	1922.03	1729.83
			Construction of Shopping Mall Complex with Car Parking at Sewak, Dimapur, Nagaland	3738.92	3365

1	2	3	4	5	6
			Infrastructure Development at Pfutsero	541.53	487.38
			Infrastructure Development of Wokha Town	3094.94	2785.45
Sikkim	14	6	Augmentation of water supply at Soreng Town, Sikkim	815.29	733.76
			Augmentation of water supply at Chakung Town, Sikkim	1018.53	916.67
			Augmentation of water supply at Ravangla Bazar, South Sikkim	449.52	404.57
			C/o Bus & Truck Terminus with allied facilities at Jorethang (Phase-I), Sikkim	3022.63	2888.21
			Upgradation and Beautification including Strengthening of Roads Jhora Training works at Mangan, Sikkim	1198.91	1079.02
			Construction of Vegetable Market cum Parking with allied facilities at Singtam	3799.38	3698.52
Tripura	8	3	Construction of Town Hall at Udaipur	2267.64	2267.64
			C/o Town Hall at Sonamura	2186.40	2186.40
			Construction of Town Hall at Kailashhar	2429.79	2429.79

Statement-VI

Details of Proposal Received, Fund Sanctioned under CBULB

(Rs. in crore)

Name of State	Component	Project	Amount
1	2	3	4
MP	Capacity Building	training of elected women representatives of ULBs of MP	0.50
	ISIP	Implementation of ISIP for Indore	Rejected due to paucity of funds
	ISIP	Implementation of ISIP for Bhopal	Rejected due to paucity of funds
	ISIP	Implementation of ISIP for Ujjain	Rejected due to paucity of funds

1	2	3	4
Karnataka	Capacity Building	Conduct training of 839 ULB staff in Non-Revenue Water Audit	0.18
	ISIP	Implementation of ISIP for Bangalore	0.75
Chhattisgarh	Capacity Building	Training of 3173 elected representatives of ULBs of Chhattisgarh	0.49
	Capacity Building	<ul style="list-style-type: none"> •Addressing specific capacity gaps in small and medium (Non-JNNURM) urban local bodies •Implementation of Select Municipal Reforms •Communication and Outreach activities •Exposure visits •Monitoring 	8.85
Odisha	ISIP	Implementation of ISIP for Raipur	Discontinued
	Capacity Building	Conduct training of 1440 officials of ULBs of Odisha	3.50
	ISIP	Implementation of ISIP for Bhubaneswar	Discontinued
	ISIP	Implementation of ISIP for Berhampur	Discontinued
Andhra Pradesh	ISIP	Implementation of ISIP for Hyderabad	6.93
	ISIP	Implementation of ISIP for Guntur	4.38
Maharashtra	ISIP	Implementation of ISIP for Nashik	1.04
	ISIP	Implementation of ISIP for Kolhapur	Rejected due to paucity of funds
	ISIP	Implementation of ISIP for Pimpri - Chinchwad	Rejected due to paucity of funds
Kerala	Capacity Building	Capacity Building of ULBs in the State of Kerala	1.00
	ISIP	Implementation of ISIP for Thiruvananthapuram	0.75
	ISIP	Implementation of ISIP for Kozhikode	Discontinued
Punjab	ISIP	Implementation of ISIP for Amritsar	Discontinued
	ISIP	Implementation of ISIP for Jalandhar	Discontinued
Gujarat	ISIP	Implementation of ISIP for Surat	Rejected due to paucity of funds
	ISIP	Implementation of ISIP for Ahmadabad	Rejected due to paucity of funds
Tamil Nadu	ISIP	Implementation of ISIP for Ahmadabad	Rejected due to paucity of funds
	ISIP	Implementation of ISIP for Ooty	Rejected due to paucity of funds